

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA/TA/MP. No. 391 / 1993 (in OA No. 950/89)
Suresh Kumar Vyas Versus U.O. & Ors.

Date of Order	Orders
	This is an M.P. (in OA No. 950/89 - next date of hearing is 22-7-93.) for postponing/adjournment of the OA. On scrutiny it has been found in order. 21/7
22/7	21.7.93. Mr Narendra Mishra - Counsel for the applicant Register & Put up in Court for admission on <u>22/7/93</u> along with OA 950/89 RECORDED DATE 22/7/93
OA listed already hearing in court 21/7/93.	22.7.93 Sh. Narendra Mishra counsel for the petitioner. As the OA has been disposed of, the MP has become infructuous. (O. P. Sharma) Administrative Member Gopal Krishna Member (Judicial)
	Out to the app-er vide 5344 out 4-8-93 P